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C.C.A. No. 189/94. in O.A. 1070/94.

24.9.99.

Hon'ble Mr. S. Dayal, A.M. Hon'ble Mr. Rafiquddin, J.M.

Sri A.K. Gaur for the applicant. Sri A.K. Dave Proxy counsel for Sri N.B. Singh for the respondents.

Heard. Learned counsel for the parties.

Order dictated separately.

J.M.

A.M.

Nafees.

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Open Court.

Central Administrative Tribunal, Allahabad Bench, Allahabad.

Dated: This the 24th Day of September 1999.

Coram: - Hon'ble Mr.S. Dayal, A.M. Hon'ble Mr. Rafiquddin, J.M.

Civil Contempt Application No. 189/94

in

Original_Application_No._1070/94.

Balbir Singh,
son of late Sri Gauri Shanker,
Extra Departmental Branch Post Master,
Post Office Matra,
Distt. Jalaun.
Applicant.

(Through Sri A.K. Gaur, Adv.)

Versus

Sri B. Dayal,
Senior Superintendent of Post Offices,
Jhansi Division,
Jhansi.

. . Contemner/Opp. Party.

(Through Sri N.B. Singh Adv.)

Order (Open Court)

(By Hon'ble Mr. S. Dayal, Member (A.)

This contempt petition has been filed for drawing contempt proceedings against the opposite party for willful disobeying the order of this Tribunal in O.A. 1070/94 passed on 22.7.94 for maintaining status-quo

2. The respondents have filed their reply in which they have mentioned that one Sri Shakoor Mohammad E.D.D.A. Matra started functioning as E.D.B.P.M. with effect from the Afternoon of 15.7.94 and therefore there is no disobedience

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of order dated 22.7.94.

 In view of the aforesaid situation, there is no case for contempt made out against the opposite party. The contempt petition is, therefore, dismissed. The notices issued to the opposite party are discharged.

Definden'
Member (A.)

Nafees.